

इस परियोजना पर 108.60 लाख रुपये खर्च होने का अनुमान है।

(ग) इस समय इस प्रकार का कोई प्रस्ताव नहीं है।

(घ) प्रश्न नहीं उठता।

(ङ) संसाधनों की कमी के कारण।

**Poor performance of the Thermal units of D.V.C.**

2885. SHRI B. D. SINGH:

SHRI CHANDRADEO PRASAD VERMA:

SHRI JAGPAL SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the performance of the thermal units of the DVC has been poor and that the generation has been far less than the installed capacity;

(b) if so, whether Government have made any exercise to identify the reasons for the poor performance of the thermal units of DVC;

(c) if so, results thereof; and

(d) the measures contemplated by the Government to improve the performance of these units and for attaining the maximum output?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) For the last about 1½ years till October, 1980 generation from the thermal units of the DVC had not been quite upto the mark. This trend has been reversed lately and generation particularly during last few weeks has been quite satisfactory.

(b) A number of teams drawn from the CEA, Bharat Heavy Electricals Ltd., National Thermal Power Corporation and Consultants including

those from British Electricity International have been deputed to DVC Power Stations from time to time to study the trend of power generation.

(c) The main reasons for the unsatisfactory performance have been categorised as (a) technical; and (b) problems relating to labour and industrial relations.

(d) A time bound action programme for plant betterment of the thermal units has been drawn up and is now under implementation. These efforts have already started showing results and generation from the thermal stations has been around 650 MW on a sustained basis during the last few weeks. Time bound action plans for rehabilitation of plant and machinery and vigorous monitoring of implementation have been formulated. Steps for improving discipline and enforcing accountability have been initiated. The grievances redressal machinery has been activated and a number of welfare measures have also been introduced.

**Violation of rules by D.V.C. in the matter of appointment**

2886. SHRI TRILOK CHAND:

SHRI CHANDRADEO PRASAD VERMA:

SHRI CHITTA MAHATA:

SHRI RAMAVATAR SHASTRI:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that certain cases of violation of rules in the matter of appointments made by the D.V.C. were brought to the notice of the Government by the State Government of West Bengal;

(b) if so, details thereof;

(c) whether Government have made any inquiry into the matter; and

(d) if so, the result thereof and the reaction of the Government with regard thereto?

**THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY):** (a) to (c). The Chief Minister of West Bengal had written to the Minister for Energy alleging certain irregularities in the appointment of Director (Personnel) and Additional Director (Personnel) in the DVC. Chief Minister, West Bengal has been informed that no rules have been violated in the appointment of Director (Personnel), who is on deputation from another public sector undertaking under the Government of India. DVC has also been told that complete impartiality and objectivity should be observed in making appointments.

(d) Question does not arise.

**Selection of members of Jury on Film Festival**

2887. **PROF. AJIT KUMAR MEHTA:**

**SHRI RAJNATH SONKAR SHASTRI:**

**SHRI JAGPAL SINGH:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that according to the normal practice, eminent film personalities belonging to the country in which International Film Festivals are held, preside over the jury during the Festival;

(b) whether it is also a fact that during the recent International Film Festival held in Delhi, India made a departure from the normal practice so much so that none of the Commonwealth countries participating in the Festival was represented on the jury;

(c) if so, the reasons therefor; and

(d) reactions of the film personalities from the Commonwealth countries who participated in the festival?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI):** (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

(d) There has been no reaction in regard to the Jury.

**Power Plant in Every District**

2888. **SHRI SATISH AGARWAL:** Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government have formulated a comprehensive plan to provide a power plant in every district in the country within a period of 2 years;

(b) if so, the details of the plan drawn up in this connection; and

(c) what would be financial outlay proposed for this purpose and whether Government have finalised the infrastructures necessary for this purpose?

**THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY):** (a) No, Sir. Power Plants are being located at the most favourable locations keeping in view the physical resources available and the load centres.

(b) Does not arise.

(c) Does not arise.

**Modernisation of building of A.I.R. Hyderabad**

2889. **SHRI V. KISHORE CHANDRA S. DEO:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the studios of A.I.R. Hyderabad and the buildings in which they are set up are very old; and